

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1401
(To be answered on the 9th March 2017)

RENAMING OF AIRPORTS IN GUJARAT

1401. SHRIMATI DARSHANA VIKRAM JARDOSH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government has received any request from the State Government of Gujarat for renaming Bhavnagar airport after the name of Late Shrimati Kasturba Gandhi and the Surat airport after Late Shri Morarji Desai; and
(b) if so, the details thereof and the action taken by the Union Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): As a general practice, requests for naming/renaming of airports are considered based on the recommendations of the concerned State Government supported by a resolution passed in the respective State Legislative Assemblies. No such recommendation/resolution has been received from State Government of Gujarat for renaming of Bhavnagar airport after the name of Late Shrimati Kasturba Gandhi and Surat Airport after Late Shri Morarji Desai.

(b): Does not arise.
